

(घ) अधिक से अधिक कब तक निर्णय किये जाने की सम्भावना है ?

साप्ताहिक विकास मंत्री (श्री सु० ख० बे०) : (क) व (घ) इस सम्बन्ध में निम्नांकित प्रश्नों के सदन में दिये गये उत्तर को धोर ध्यान आकर्षित किया जाता है :

(१) १८-२-५८ को सर्वेत्री राम-सुभग सिंह, अनिरुद्ध सिन्हा व संगन्ना द्वारा किया गया अल्पकाल सूचना प्रश्न संख्या २ ।

(२) २५-२-५८ को सर्वेत्री पाणि-शही, तंगमणि, ई० एम० राव तथा हरीश चन्द्र माथुर द्वारा किया गया प्रश्न संख्या ४५७ ।

(ख) व (ग). पैदा ही नहीं होते ।

दूसरे दर्जे के यात्रियों की सुविधा समिति

७३३ { श्री भक्त दर्शन :
श्री स० ख० सामन्त :

क्या रेलवे मंत्री १६ दिसम्बर, १९५७ के तारांकित प्रश्न संख्या ११६६ के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) क्या तीसरी दर्जे के यात्रियों की सुविधा समिति की सभी मुख्य व गौण सिफारिशें बनाने वाला एक विवरण सभा की टबल पर रखा जायेगा ; और

(ख) प्रत्येक सिफारिश को कार्यान्वित करने के सम्बन्ध में अब तक क्या कार्यवाही की गई है ।

रेलवे उभयमंत्री (श्री शाहनवाज खान) : (क) एक बयान सभा-घटल पर रख दिया गया है, जिसमें समिति की १५ मुख्य सिफारिशों और उन पर रेलवे बोर्ड के आदेश का विवरण दिया गया है । [वेबसाइट, परिशिष्ट ३, अनुबन्ध संख्या ८७]

(ख) ज्यों-ज्यों सवारी टिकटों, अरम्भत आ नियतकालिक "ओवरहाल" के लिये

कारखानों में धायेंगे , रेल-प्रशासन रेलवे बोर्ड के आदेश के अनुसार उनमें, जहां तक सम्भव होगा, सुधार करेंगे ।

Goods Train Collision

734. Shri V. C. Shukla: Will the Minister of Railways be pleased to state:

(a) whether recently, a goods train had collided with a truck at the Supela Railway Crossing near Bhilai, causing death of two persons and seriously injuring another;

(b) how many such accidents between Railways and motor vehicles have taken place at South Eastern Railway level-crossings between durg and Jamshedpur during 1955, 1956 and 1957;

(c) how many persons were injured and how many lost their lives in such accidents during the same period; and

(d) what is the total compensation, if any, paid by the Railways to various affected parties?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) The recent accident that occurred at the unmanned railway Level Crossing between Supela and Bhilai stations was on 8th December, 1957, when No. 775Up Goods train struck a tractor. There was no casualty.

(b) Seven such accidents took place between Durg and Tatanagar (Jamshedpur) viz.

Year	No. of accidents.	
1955	..	1
1956	..	2
1957	..	4
	Total	7

(c) The breakdown of casualties is as under:—

Year	Killed	Injured
1955	5	..
1956	6	2
1957	2	11
	—	—
Total	13	13
	—	—

None of the train crew or passengers was injured or had lost his life.

(d) Nothing as yet.

Railway Quarters at Kharagpur

735. Shri M. Elias: Will the Minister of Railways be pleased to state:

(a) how many railway contractors at Kharagpur have been permitted by the Railway authorities to construct houses in the Railway area;

(b) the terms and conditions to be observed by the contractors for constructing such houses in the Railway area; and

(c) whether such contractors can rent out these houses?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) 10 Railway contractors have been granted temporary occupation of plots in Railway land with permission to erect temporary structures for housing their labour and materials required in connection with execution of Railway contract works.

(b) and (c). Plots were allotted under temporary license agreement terms with the Railway's right to resume possession at any time giving 30 days' notice. The agreements also prohibit the licensees to sublet the structures to any outsider.

Parcel Office, Cannanore

736. { Shri Punnoose:
Shri Vasudevan Nair:

Will the Minister of Railways be pleased to state:

(a) whether a representation has been made to the General Manager

Southern Railway, Madras, by the Handloom cloth dealers and also manufacturers of Cannanore, Kerala, regarding inadequacy of staff at the Parcel Office at Cannanore; and

(b) if so, the action taken in the matter?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) Yes, from the Kerala Handloom Cloth Manufacturers Society, Cannanore, to the Southern Railway administration.

(b) The question of sanctioning three additional Parcel Clerks is under active consideration of the Southern Railway administration.

Roads in Delhi

737. Shri D. C. Sharma: Will the Minister of Transport and Communications be pleased to state the total amount allotted during the year 1957-58 by the Government of India for the construction of the C.P.W.D. roads in Delhi State?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): Rs. 40.75 lakhs.

Roads in Punjab

738. { Shri D. C. Sharma:
Shri Ram Krishan:

Will the Minister of Transport and Communications be pleased to state:

(a) the amount allotted to the Punjab State from the Central Road Fund during the year 1957-58; and

(b) the names of the schemes sanctioned?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) Rs. 9.01 lakhs.

(b) Only one new work namely construction of a jeepable road from Koksar to Zing Zing Bar in Lahaul Valley was sanctioned in the Punjab during the current financial year from Central Road Fund. Forty other works: